

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

214. MA/548/2020 IA/2418/2020 IA/2538/2021 IN C.P. (IB)/3804(MB)2018
IN THE MATTER OF

Reliance capital ltd

VS

Win Trendz Exim Pvt ltd

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 07.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Since the Court time is over. Hence the case is adjourned to **06.06.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)